

STAGE WISE AND CATEGORY WISE PENDENCY OF 10 YEAR OLD CASES AS ON 09.08.2017 OF CIVIL JUDGES, CENTRAL DISTRICT

Categories	Stages										TOTAL
	Misc. Appearance	Misc. Case Purpose	Issues	PE	DE	Misc. Argument	Final Argument	Order	Consideration	Misc. Order	
Civil Suits	11	397	15	262	202	264	202	50	1	40	1444
Eviction Petition	0	114	0	131	58	211	37	9	0	0	560
RCA	0	0	0	0	0	0	10	0	0	0	10
MCA	0	0	0	0	0	0	0	0	0	0	0
Execution	3	182	0	11	1	37	13	5	1	4	257
Misc.	0	69	0	21	6	32	6	1	0	2	137
ESIC	0	1	0	3	4	3	15	0	0	0	26
Petition for Insolvency	0	0	0	0	0	0	0	0	0	0	0
Succession Cases	0	0	0	5	4	7	12	2	0	0	30
U/s 44/45 DRC Act	0	0	0	0	0	0	0	0	0	0	0
Deposit of Rent	0	0	0	0	0	0	0	0	0	0	0
Amenities	0	0	0	0	0	0	0	0	0	0	0
Contempt	0	0	0	0	0	0	0	0	0	0	0
TOTAL	14	763	15	433	275	554	295	67	2	46	2464